

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated : 25<sup>th</sup> April, 2026

**No. 378 A:** On being relieved of his present assignment, the services of Sri Balram Dubey, Principal District and Sessions Judge, Madhepura is placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Govt. of Bihar, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,  
Sd/- S.G.Mishra  
Registrar General

**Memo No..... / Dated, Patna the .....April, 2026**

Copy forwarded to Sri Balram Dubey, Principal District & Sessions Judge, Madhepura, to make over charge of his present office at Madhepura immediately, on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of the Law Department, Government of Bihar, Patna as also the notification of the Law (Judicial) Department, Government of Bihar, Patna, appointing him as Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Govt. of Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,  
Sd/- S.G.Mishra  
Registrar General

**Memo No. 38325-340 / Dated, Patna the 25<sup>th</sup> April, 2026**

Copy forwarded to the The Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 7281 dated 24.04.2026 / I/C Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / The Under Secretary to the Govt. of Bihar, P.C.F.C-3, Finance Department, Old Secretariat, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,  
  
Registrar General